(ii) non-availability of technical personnel and suitable contractors; and

(iii) difficult foreign exchange position.

COMMUNICATIONS IN ANDAMAN-NICOBAR ISLANDS

363. SHRI YELLA REDDY:
SHRl P. K. KUMARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what were the schemes approved by Government for the improvement of communications between the Andaman and Nicobar Islands and the main land;

(b) how far these schemes have been implemented;

(c) what was the total amount earmarked for these schemes; and

(d) how much of this has been spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d) The schemes for improvement of communications by sea between the Andaman and Nicobar Islands and the mainland included in the Third Plan envisaged the procurement of 2 ships, namely, a passenger -cum-cargo ship and a cargo ship. Rs. 180 lakhs was earmarked for this purpose. However, due to foreign exchange difficulties none of the ships could be procured during the Third Plan period.

The Shipping Corporation of India which is running the services between the mainland and islands has been entrusted with the work of procurement of ships. It has been decided to procure 4 ships, namely, a passenger cum cargo ship, a cargo ship, a timber carrier and a second hand ship. The second hand ship which has since been procured will be pressed into service shortly. Action in regard to the procurement of other vessels is in progress.

There is also a weekly air service from Calcutta to Port Blair and back.

निःशुल्क पुस्तकों के प्रकाशन के लिये स्वीडन तथा आस्ट्रेलिया का कागज

364. श्री राजनारायण : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्वीडन तथा आस्ट्रेलिया ने काफी तादाद में कागज इस भावना से दिया था कि जिन पुस्तकों को प्रकाशित करने के लिये उसका उपयोग किया जाय उन पुस्तकों को मुफ्त बांटा जायेगा;

(ख) क्या यह सच है कि उक्त कागज विभिन्न राज्यों में बांटा गया था ;

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'हां' हो तो यह आवंटन किस आधार पर किया गया था ; और

(घ) क्या यह भी सच है कि तत्कालीन उत्तर प्रदेश की सरकार ने इस कागज को प्रकाशकों को 25 प्रतिशत अधिक मूल्य पर बेचा ?

†[SWEDISH AND AUSTRALIAN PAPER FOR FREE BOOKS

364. SHRI RAJNARAIN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Sweden and Australia donated large quantities of paper on the understanding that books for the publishing of which it was utilised would be distributed free;

(b) whether it is also a fact that the said paper was allotted to various States;

†] [English translation.

(c) if the answer to part (b) above be in the affirmative, what was the basis on which this allotment was made; and

(d) whether it is also a fact that the then Government of Uttar Pra desh sold this paper to publishers at 29 per cent, higher prices?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) जी हां। करार की शर्तों के अनुसार जितने मूल्य का कागज भेंट स्वरूप प्राप्त होता है उतने मूल्य की पुस्तकें गरीब और जरूरतमंद बच्चों को मुफ्त बांट दी जाती हैं।

(ख) और (ग) जी हां। राज्य सरकारों और संघीय क्षेत्रों को कागज का नियतन मोटे तौर पर उन के द्वारा बताई गई जरूरतों और उपलब्ध कागज के आधार पर किया गया था।

(घ) उत्तर प्रदेश की सरकार ने कहा है कि राष्ट्रीयकरण की हुई पाठ्यपुस्तकों के प्रकाशकों /मुद्रकों से कागज का जो मूल्य लिया जाता है वह टेरिफ आयोग की रिपोर्ट के आधार पर निर्धारित किया जाता है और मूल्य से $1\frac{1}{4}$ गुने पर कागज बेचने के बारे में कोई शिकायत प्राप्त नहीं हुई है।

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir. According to the terms and conditions the Agreement, books equal to the value of the gift paper are distributed free of cost to the poor and needy children.

(b)' and (c) Yes, Sir. The paper was allotted to the Governments of States and Union Territories broadly on the basis of the requirements indicated by them and the quantity of paper available.

(d) The Government of Uttar Pradesh has stated that the value of the paper collected from the publishers/ printers of the Nationalized Text Books was fixed on the basis of Tariff Commission's Report and that there has been no complaint about the sale of the paper at 1£ times the price.]

आसाम में पाकिस्तान द्वारा घुसपैठ

365. **श्री सुन्दर सिंह भंडारी :**
श्री विमलकुमार मन्नालालजी चौरड़िया :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार को असम राज्य में बढ़ती जा रही पाकिस्तानियों की घुसपैठ तथा उनकी हरकतों के संबंध में उस राज्य के सरकार से हाल ही में कोई रिपोर्ट मिली है ;

(ख) ये हरकतें मुख्य रूप से किन-किन जिलों में केन्द्रित हैं ;

(ग) घुसपैठ करने वाले पाकिस्तानियों को असम से निष्कासित किये जाने का काम कब से लगभग बन्द हो गया है ; और

(घ) क्या इन कार्यवाहियों को रोकने के लिये किसी नए सैनिक अथवा असैनिक संगठन की स्थापना की जा रही है ?

PAK INTRUSION INTO ASSAM

365. SHRI SUNDAR SINGH BHANDARI: SHRI V. M. CHORDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have recently received any report from the State Government of Assam about the increasing intrusion of Pakistanis in the State and their activities there;

(b) what are the names of the districts in which these activities are mainly concentrated;

f[ ] English translation.